



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HIS LORDSHIP AND
HONOURABLE MRS. JUSTICE Y. LONGKUMER.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
7 WP(C)/5498/2021 PART-HEARD, FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U

LEAVE NOTE OF ADVOCATES FOR 20/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
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18)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
19)	MR. M U MAHMUD	17-02-2025	To	21-02-2025

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22)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
23)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
24)	MR P C DEY	20-02-2025	To	21-02-2025
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29)	MR. DITUL DAS	20-02-2025	To	20-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 02:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	Crl.Pet./175/2025 FIXED	SHRI AKSHAY KUMAR DAS @ AKSHAY DAS Versus THE STATE OF ASSAM AND ANR.	MRS. K DEKA MR D K BORDOLOI MR. S P CHITTAWAT	PP, ASSAM
BAIL HEARING (BA)				
31	Bail Appln./2032/2024 BY SLIP	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR H R CHOUDHURY (P1) MR I S MAZUMDAR (P1) S. TALUKDAR (P1) A S PRODHANI (P1) MR N ALI (P1)	SC, NCB
	WITH I.A.(Crl.)/140/2025 in Bail Appln./2032/2024	MR AMIT GOPE Versus THE UNION OF INDIA	MR INDRAJIT SUVASH MAJUMDAR	SC, NCB
32	Bail Appln./285/2025 BY SLIP	JAMAL BADSHA Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS	PP, ASSAM
BAIL HEARING				
33	AB/3258/2024 BY SLIP	SRI PARTHA DAS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	MS M DAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
34	AB/3335/2024 BY SLIP	ASHADUL ISLAM AND ANR Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE	PP, ASSAM
35	AB/3332/2024	FARIDA KHATUN AND ANR Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE	PP, ASSAM
36	AB/60/2025 WITH OFFICE NOTE, FIXED	SAYED MALLIK Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	MS. M BARMAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
37	AB/61/2025 BY SLIP	ROBINS K THOMAS Versus THE STATE OF ASSAM	MR. B K JAIN	PP, ASSAM
38	AB/185/2025 BY SLIP	NANDA DEBNATH AND 2 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

39 [AB/247/2025](#)
BY SLIP

SMTI SHEETAL BAID
Versus
THE STATE OF ASSAM

MR. T DEURI
MR. B KALITA
MS A DAS
MS. L WANGSA

PP, ASSAM

40 [AB/265/2025](#)
BY SLIP

HELAL UDDIN
Versus
THE STATE OF ASSAM

MR S DAS
P J DAS

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
33	WP(C)/247/2023 AT 10:30 A.M	JURI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
ORDERS				
34	WP(C)/5321/2024 B/O	MOKROM ALI Versus THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM MR. B GOGOI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
12	WP(C)/6555/2024 WITH LCR, BY SLIP	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/3807/2024 in WP(C)/6555/2024	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/6562/2024 FIXED	IBRAHIM TALUKDAR @ IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED ANACLATAS AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<u>ORDERS</u>				
14	I.A.(Civil)/497/2025 B/O, WITH LCR in WP(C)/5128/2024	BASED ALI Versus THE UNION OF INDIA AND ORS	BURHAN UDDIN LASKAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/5128/2024	BASED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
9	Crl.A./136/2024 (AT 10:30 AM)	ARMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	MRS. R RONGMEI(R-2) MS. J GHOSH(R-2) PP, ASSAM
	WITH I.A.(Crl.)/432/2024 in Crl.A./136/2024	ARMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM
HEARING				
10	Mat.App./11/2022 WITH LCR. FIXED.	XXXXXXXX Versus XXXXXXXX	MR. S BANIK MR. M AHMED A N HUSSAIN MS F BEGUM	MR. S K GOSWAMI(AMICUS CURIAE)
11	Mat.App./47/2023 FIXED.	XXXXXXXX Versus XXXXXXXX	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MR. B D DEKA
12	WITH Crl.Pet./285/2019	XXXXXXXX Versus XXXXXXXX	MR. K N CHOUDHURY MR M BEZBARUAH MR. A LAL	MR. S B RAHMAN MR A W AMAN
13	WITH Mat.App./7/2023 WITH LCR	XXXXXXXX Versus XXXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA (LEGAL AID COUNSEL) MRS R BEGUM MRS. M D BORUAH
14	WITH Mat.App./8/2023 WITH LCR	XXXXXXXX Versus XXXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA MS. R B BORA MRS R BEGUM MRS. M D BORUAH

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
17	WP(C)/1487/2022 B/O	PRAFULLA KALITA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
MOTION				
18	WP(C)/6652/2024 FIXED	PABITRA DAS Versus THE GENERAL MANAGER INDIAN BANK AND 2 ORS	MS.TWINKLE SARMA MR S PARASHAR	SC, INDIAN BANK
19	WP(C)/6671/2024 FIXED	SRI RAJIB SHARMA Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
20	WP(C)/276/2025 FIXED	ABDUL BAREK Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, FINANCE AND TAXATION
21	WP(C)/365/2025 FIXED	ABDUL SAMAD AND 59 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N K KALITA MR. R D BHUYAN MR B BORA MS. U DEKA MS E B GOGOI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
22	WP(C)/558/2025 FIXED	RIPON UDDIN BARBHUIYA AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM DY.S.G.I. SC, NHIDC
23	WP(C)/889/2025 FIXED	M/S MEDIA BYTE VENTURES Versus UNION OF INDIA AND FOUR ORS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM MR. S S ROY (C.G.C.) DY.S.G.I. MR. J. DAS, (R-3), SC, ALA
ADMISSION				
24	WP(C)/4527/2023 FIXED	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD.AND ANR. Versus UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
25	WP(C)/1719/2023	RAJENDRA KUMAR RAVINDRAPAL MANGLA Versus UNION OF INDIA AND 6 ORS.	MS. B CHOWDHURY	MR H GUPTA MR H GUPTA DY.S.G.I.

26	WITH WP(C)/2676/2023	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD. AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
27	WP(C)/3131/2024 B/O	NAGEN DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	GA, ASSAM SC ASSAM STATE LEGAL SERVICE AUTHORITY
HEARING				
28	WP(C)/7322/2015 FIXED	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MRS. A GAYAN MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
29	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS. N BORDOLOI MS.P BARUA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. N M DEKA	12-02-2025	To	04-04-2025
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16)	MR. M R SODIAL	17-02-2025	To	21-02-2025
17)	MS. R S SADIAL	17-02-2025	To	21-02-2025
18)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
19)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
20)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
21)	MS. D GHOSH	18-02-2025	To	20-02-2025
22)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
23)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
24)	MR P C DEY	20-02-2025	To	21-02-2025
25)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
26)	MS. D SAIKIA	12-02-2025	To	07-03-2025
27)	MR D K DAS	20-02-2025	To	03-03-2025
28)	K U AHMED	21-02-2025	To	27-02-2025
29)	MR. DITUL DAS	20-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
28	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
		SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
29	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

LEAVE NOTE OF ADVOCATES FOR 20/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	Crl.Rev.P./384/2024 B/O	AZHAR UDDIN AHMED Versus MUSSTT ISHRIFA ZAMAN SHAH	MR. K A MAZUMDER MS. R S SADIAL MR. M L PANDIA MR. M R SODIAL MS S Z HAYAT MR A HAI S A ISLAM	
MOTION (BA)				
55	Bail.Appln./467/2025 B/O	SAHIL AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
MOTION				
56	AB/405/2025 B/O	KAJAL KR ROY @ KAJAL BARMAN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
57	AB/412/2025 B/O	DWIPEN ATHPARIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ADMISSION				
58	Crl.Pet./53/2023 FIXED	SAIDUR RAHMAN Versus SAMSUN NEHAR	MRS S RAHANA MR. A M AHMED P. GHOSH	MR. R ALI MR. H A AHMED

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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29)	MR. DITUL DAS	20-02-2025	To	20-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

15	I.A.(Civil)/1084/2024 (AT 2:00 PM), WITH LCR, FIXED in CRP/40/2024	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. Versus BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	
	WITH CRP/40/2024	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. Versus BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	MR H K SARMA (r-1)

HEARING

16	MFA/63/2013 WITH LCR, FIXED	UNION OF INDIA Versus M/S. NIRMA LTD	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
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[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
19	MFA/110/2013 WITH LCR, FIXED	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY
20	WITH MFA/109/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
13	I.A.(CrI.)/1226/2023 BA 2622/2023(D/O) in Bail Appln./2622/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
HEARING				
14	MFA/113/2016 WITH LCR, FIXED	THE UNION OF INDIA Versus M/S BAJAJ STEEL	MR.D K DEY	MR.K P MAHESWARI MS.M SHARMA MR. DIVYANSH RATHI

LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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2)	MR. B K DAS	05-02-2025	To	28-02-2025
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28)	K U AHMED	21-02-2025	To	27-02-2025
29)	MR. DITUL DAS	20-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

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[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Bail Appln./478/2025 B/O	RUPAM DEY @ RAJU DEY AND ANR Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 20/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
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24)	MR P C DEY	20-02-2025	To	21-02-2025
25)	MR. H GOSWAMI	20-02-2025	To	20-03-2025

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

7	WP(C)/4572/2023 BY SLIP	UNION OF INDIA AND 3 ORS Versus STATE OF ASSAM AND 5 OTHERS	MR. B CHAKRAVARTY SC, C.G.C.	DR. B AHMED (R-5) GA, ASSAM MR A U AHMED (R-5) MS. H SARMA (R-5) SC, REVENUE
8	WITH WP(C)/5698/2023	ANIMESH MISHRA AND 37 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. A SARMA MR J P CHAUHAN MS T DEBNATH	MR. K GOGOI MR A U AHMED (R-5) MS. H SARMA (R-5) DY.S.G.I.
9	WITH WP(C)/5720/2023	LUMDING MUNICIPAL BOARD Versus THE UNION OF INDIA AND 4 ORS.	DR. B AHMED MR. M K CHOUDHURY MR A U AHMED MS. H SARMA MR. M SARMA	MR. A K DUTTA (r-1 to 4) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, NF RLY

ADMISSION

10	WP(C)/1783/2023 FIXED, BY SLIP, WITH WP(C)/1604/2018 (D/O)	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
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ORDERS

11	Review.Pet./14/2025 WP(C) 1164/13 WP(C) 1149/13 (BOTH D/O), FIXED	THE UNION OF INDIA AND 5 ORS Versus EX CT GD DHANESWAR RAY	MR H GUPTA	
12	WITH Review.Pet./167/2024	THE UNION OF INDIA AND ORS Versus EX. CT/GD RUPAM KUMAR DAS,	MR H GUPTA	MR. R MAJUMDAR

HEARING

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
31	WP(C)/1259/2022 FIXED	UNION OF INDIA AND ANR. Versus SANJIB PURI AND 2 ORS.	MR H GUPTA	MR A DASGUPTA (R1) MS B DAS (R1) MR G PHUKAN
32	WP(C)/562/2023 FIXED	MANJULA BAYAN AND 171 ORS Versus THE STATE OF ASSAM AND 61 ORS	MR. A D GUPTA(P-25) MR. A R SIKDAR (P-25) MD A ALI MR. S I TALUKDAR(P-25) MR. S I TALUKDAR(P-25) D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R-31) MR. R A CHOUDHURY (R-43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
	WITH I.A.(Civil)/322/2025 in WP(C)/562/2023	MANJULA BAYAN AND 171 ORS Versus THE STATE LEVEL RECRUITMENT COMMISSION	MR. A D GUPTA(P-25) MR. A R SIKDAR MD A ALI MR. S I TALUKDAR(P-25) D HUSSAIN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
33	WITH WP(C)/6594/2023	FAYZUL HOQUE MAZUMDER AND 17 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	GA, ASSAM MR. P J PHUKAN MS. M BHATTACHARJEE MR. C SHARMA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
34	WP(C)/5645/2024 FIXED	MRIDU PABAN NATH Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, HEALTH
35	WITH WP(C)/5804/2024	DR. MRIDU PABAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. B CHAKRABORTY MR. D K BAIDYA SC, HEALTH

HEARING

36 [WP\(C\)/3457/2022](#) SK SAHIDUR RAHMAN @ SAHIDUR MR. N H MAZARBHUIYAN GA, ASSAM
FIXED RAHMAN MR. N ISLAM
Versus MR F Z MAZUMDER
THE STATE OF ASSAM AND 2 ORS MR. M H SAIKIA
R ALI

37 [WP\(C\)/2211/2024](#) AVATAR SINGH MR. B C DAS SC, APSC
FIXED AT 2:00 P.M. **Versus** MR D N BHATTACHARYYA SC, P H E
THE STATE OF ASSAM AND 3 ORS

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